

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/216/ (IB)/2017

NAME OF THE PETITIONER(S) : LEDERTECH GMBH

NAME OF THE RESPONDENT(S) : PORT IND SHOES ACCESSORIES PVT LTD

UNDER SECTION : 433 (e)(f)

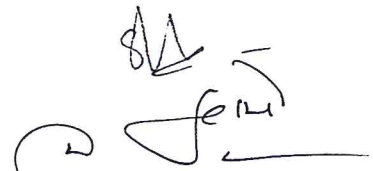
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Karnalash kannan.

D. SENTHIL KUMAR
94446 98815

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Comp for Petitioning



ORDER

Counsel representing both the parties are present and prayed time for making their submissions. Time extended at their request. Put up on 06.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc